

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO - 1089
ANSWERED ON - 31/07/2024

RESERVATION FOR OBCs

1089 SHRI ANIL KUMAR YADAV MANDADI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government has any proposal to bring in constitutional amendments to increase reservation for OBCs along with SCs/STs;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B.L.VERMA)

(a) to (c) No such proposal is under consideration in light of Hon'ble Supreme Court decision in the matter of Indra Sawhney v/s Union of India (1992 supplementary 3 SCC 217).
